

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.78/BB/ 2017	-	For clarification	230/232	Shriram Chits(Karnataka) Pvt. Ltd.

SL. NO. **NAME (IN CAPITAL)
& PHONE NUMBER** **REPRESENTATION TO WHOM** **SIGNATURE**

1. *Udayashankar RangaRajan* *Petitioner/Applicant*
&
Pgaveenkumar

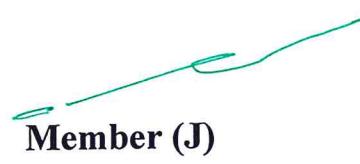


O R D E R

Matter is listed today for clarification. Counsel for Petitioner is directed to furnish the information with regard to the long term liability of Rs 80 Crores & plus and as per balance sheet (other current liability) by 11/12/2017.



Member (T)



Member (J)